

As on
16/09/2020

VOTING SHARE in KPRCL

In reference to Regulation 13(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S.NO	NAME of CREDITOR	Security Held	CLAIM AMOUNT (Rs.)	AMOUNT ADMITTED (Rs.)	Voting Share	Remarks
1.	ANDHRA BANK	Land Mortgaged	4,58,21,96,036.48	0	0%	
2.	SRAVANTHI INFRATECH PRIVATE LIMITED	Nil	12,92,13,35,000	9,74,34,35,000	100%	
				1,11,79,00,000		
Total				9,74,34,35,000		